

Indians losing jobs in Middle East

180. SHRI K.K. RAGESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is taking any concrete steps in order to help large number of Indians who are under the threat of losing their jobs due to economic slowdown and indigenization of jobs in the Middle East; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) It has been reported by the Indian Missions in Middle East countries, that by undertaking different fiscal measures, these countries have been able to cope with the depressed oil and gas prices. Therefore, except Iraq and Egypt to some extent, there is no significant threat of losing jobs by the large number of Indian workers due to economic slowdown and indigenisation of jobs in the Middle East. On its part, the Government has successfully secured repatriation of those Indian workers who were facing distress due to non-payment of salaries in Saudi Arabia, after filing their claims through Indian Mission. About 2700 workers, mainly from Saudi Arabia, have also been either repatriated or rescued by the Recruiting Agents at their own cost in the last one year.

Foreign visits by Minister of External Affairs

†181. SHRI MAHENDRA SINGH MAHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of the foreign visits performed by the Minister of External Affairs from June, 2014 to 31 August, 2016, along with the names of the countries and dates of journey;

(b) whether it is a fact that foreign visits have declined in case of present External Affairs Minister as compared to that of her predecessors; and

(c) if so, whether this decline has occurred due to the policy adopted by Government or there are other reasons for this, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) The details of the foreign visits undertaken by the External Affairs Minister from June, 2014 to 31 August 2016 are given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

(b) and (c) There is no periodicity in the foreign visits undertaken by the External Affairs Minister. This is entirely dependent upon the exigencies of work and requirement.

Statement

Details of foreign visits performed by the Minister of External Affairs from June, 2014 to 31 August, 2016, along with the names of the countries and dates of journey

Sl. No.	Country Visited	Dates
1.	Thimphu, Bhutan	15-16 June, 2014
2.	Dhaka, Bangladesh	25-27 June, 2014
3.	Kathmandu, Nepal	25-27 July, 2014
4.	Nay Pyi Taw, Myanmar	08-11 August, 2014
5.	Singapore	15-16 August, 2014
6.	Hanoi, Vietnam	25-26 August, 2014
7.	Bahrain	06-07 September 2014
8.	Kabul, Afghanistan and Dushanbe, Tajikistan	10-12 September, 2014
9.	USA	24 September - 2 October 2014
10.	London, UK	16-17 October, 2014
11.	Mauritius	01-03 November, 2014
12.	Dubai, UAE	11-12 November, 2014
13.	Kathmandu, Nepal	24-27 November, 2014
14.	Korea	27-30 December, 2014
15.	Ankara, Turkey	15-16 January, 2015
16.	Beijing, China	31 January - 03 February, 2015
17.	Muscat, Oman	17-18 February, 2015
18.	Colombo, Sri Lanka	06-07 March, 2015
19.	Ashgabat, Turkmenistan	07-09 April, 2015
20.	Jakarta, Indonesia	21-25 April, 2015
21.	Pretoria, South Africa	18-20 May, 2015
22.	New York, USA	20-22 June, 2015

Sl. No.	Country Visited	Dates
23.	Kathmandu, Nepal	24-25 June, 2015
24.	Bangkok, Thailand	27-29 June, 2015
25.	Egypt and Germany	23-27 August, 2015
26.	Washington, USA	21-23 September, 2015
27.	New York, USA	29 September - 2 October, 2015
28.	Maldives	10-11 October, 2015
29.	Moscow	19-21 October, 2015
30.	Malta	26-29 November, 2015
31.	Islamabad	08-09 December, 2015
32.	Israel and Palestine	16-19 January, 2016
33.	Bahrain	23-24 January, 2016
34.	Colombo	05-06 February, 2016
35.	Kathmandu	9 February 2016
36.	Pokhara, Nepal	16-18 March, 2016
37.	Tehran, Iran, and Moscow, Russia	16-19 April 2016
38.	Nay Pyi Taw, Myanmar	22 August 2016

UNSC banning persons heading terrorist organizations

182. SHRI A.K. SELVARAJ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India had made many attempts in the United Nations Security Council (UNSC) for banning persons heading terrorist organizations;

(b) whether it is also a fact that the UNSC had declared many organizations as terrorist entity;

(c) whether it is also a fact that despite declaring as terrorist entity by UNSC, it is yet to ban the persons heading such terrorist entity; and

(d) whether it is also a fact that India believes that UN body is unresponsive to challenges imposed by terrorist organizations?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) to (d) The United Nations Security Council Sanctions